

From:

Gautam Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2021-22/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

**All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.**

Sub.:- Regarding nomination of all the 98 newly recruited Probationary Civil Judges (Jr. Division)-Trainee for final phase of ongoing 4th Induction Training Programme as well as Court annexed Training.

Sir/Madam,

In view of the request made by the Director, Judicial Academy Jharkhand, Ranchi on the subject mentioned above, I am directed to inform that the Court has been pleased to nominate all the 98 newly recruited Probationary Civil Judges (Jr. Division)-Trainee for final phase of the ongoing 4th Induction Training Programme scheduled to be held from **1st October, 2021 to 4th November, 2021** in **virtual mode** followed by **final examination on 12th November, 2021** in terms of Rule 21(b) Jharkhand Judicial Services (Recruitment) Rules, 2004 (after one week preparation leave as per approved calendar).

Further, the Court has been pleased to nominate all the 98 newly recruited Probationary Civil Judges (Jr. Division)-Trainee for Court annexed Training along with (a) to visit the office of Deputy Commissioner/Executive Courts to observe the procedures regarding Chapter VIII and X Cr.P.C. (b) to visit the office of Superintendent of Police to observe the functioning related to Court (c) to visit the Police Stations to observe the functioning and also to observe the functioning of DLSA for two weeks **after the final examination till 25th November, 2021** under supervision of Principal District Judges and Judicial Commissioner, Ranchi in place of Excursion Trip.

You are, therefore, requested to make arrangements for all the nominated Judicial Officers posted at your Judgeship to attend the aforesaid training programmes in the manner as mentioned above.

This is for your information and needful.

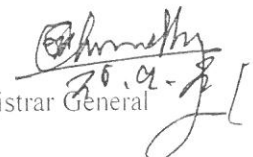
Yours sincerely,

Sd/- **G.K. Choudhary**
Registrar General

Memo No. 3617 /Apptt.

Dated, Ranchi, the 21/09/2021

Copy forwarded to the the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter Nos. 749/JAJ dated 01.09.2021 & 750/JAJ dated 01.09.2021 / Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi & the Principal Secretary-cum Legal Remembrancer, Law (Judicial) Department, Government of Jharkhand, Ranchi for information / the C.P.C., e-Courts Project, High Court Jharkhand, Ranchi for information and getting uploaded on the Court's website.


Registrar General